

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

Friday, the 2<sup>nd</sup> day of December 2022 / 11th Aagrahayana, 1944  
CONTEMPT CASE(C) NO. 1703 OF 2022(S) IN WP(C) 27571/2022

PETITIONERS/WRIT PETITIONERS:

1. M/S. ADANI VIZHINJAM PORT PVT. LTD., HAVING ITS REGISTERED OFFICE AT ADANI CORPORATE HOUSE, SHANTIGRAM, NR. VAISHNO DEVI CIRCLE, S.G HIGHWAY, AHMEDABAD, GUJARAT – 382 421, AND HAVING ITS BRANCH OFFICE AT CITY OFFICE, 3RD FLOOR, ASPINWALL HOUSE, KURAVANKONAM, THIRUVANANTHAPURAM-695 003, REPRESENTED BY ITS MD & CEO SRI.RAJESH KUMAR JHA.
2. RAJESH KUMAR JHA, AGED 55 YEARS, S/O.KRISHNACHANRA JHA, MD & CEO, M/S. ADANI VIZHINJAM PORT PVT. LTD., HAVING ITS BRANCH OFFICE AT CITY OFFICE, 3RD FLOOR, ASPINWALL HOUSE, KURAVANKONAM, THIRUVANANTHAPURAM- 695 003.
3. SUSHIL NAIR K., AGED 65 YEARS, S/O.C.KESAVAN NAIR, HEAD-CORPORATE AFFAIRS, ADANI VIZHINJAM PORT PVT LIMITED, THIRD FLOOR, ASPINWALL HOUSE, KURAVANKONAM, THIRUVANANTHAPURAM, KERALA-695 003.

BY ADVOCATES M/S. ROSHEN.D.ALEXANDER, TINA ALEX THOMAS, HARIMOHAN.

CONTEMNORS/RESPONDENTS 1 TO 3, 5, 7 TO 10 & 11 TO 25:

1. DR.V.P.JOY IAS, PRESENTLY OFFICIATING AS THE CHIEF SECRETARY, STATE OF KERALA, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695 043.
2. MR.K. GOPALAKRISHNAN IAS, AGED 42 YEARS, S/O.M.P. KALIANNAN, MANAGING DIRECTOR, VIZHINJAM INTERNATIONAL SEAPORT LTD., (VISL), (A GOVT. OF KERALA UNDERTAKING), 9TH FLOOR, KSRTC BUS TERMINAL COMPLEX, THAMPANOR, THIRUVANANTHAPURAM - 695 001.
3. MR.K. BIJU IAS, PRESENTLY OFFICIATING AS THE PRINCIPAL SECRETARY TO GOVERNMENT, DEPARTMENT OF PORTS, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 043.
4. MR. ANIL KANT IPS, PRESENTLY OFFICIATING AS THE STATE POLICE CHIEF & DIRECTOR GENERAL OF POLICE, POLICE HEAD QUARTERS, CV RAMAN PILLAI ROAD, VELLAYAMBALAM, THIRUVANANTHAPURAM, KERALA - 695 010.
5. SPARJAN KUMAR IAS, PRESENTLY OFFICIATING AS THE COMMISSIONER OF POLICE, THIRUVANANTHAPURAM CITY, THIRUVANANTHAPURAM- 695 033.
6. AJITKUMAR IPS, PRESENTLY OFFICIATING AS THE ASSISTANT COMMISSIONER OF POLICE, FORT SUB DIVISION, THIRUVANANTHAPURAM - 695 014.
7. PRAJEESH SASI, PRESENTLY OFFICIATING AS THE STATION HOUSE OFFICER & INSPECTOR OF POLICE, VIZHINJAM POLICE STATION, THIRUVANANTHAPURAM - 695 521.
8. PRADEEP, PRESENTLY OFFICIATING AS THE STATION HOUSE OFFICER & INSPECTOR OF POLICE, VIZHINJAM COASTAL POLICE STATION, THIRUVANANTHAPURAM - 695 521.

9. REV. DR. THOMAS J. NETTO, METROPOLITAN ARCHBISHOP OF TRIVANDRUM, LATIN ARCHBISHOP'S HOUSE, VELLAYAMBALAM, P.B. NO. 805, THIRUVANANTHAPURAM, KERALA, INDIA - 695 003.
10. REV. DR. CHRISTUDAS RAJAPPAN, AUXILIARY BISHOP, LATIN ARCHBISHOP'S HOUSE, VELLAYAMBALAM, P.B. NO. 805, THIRUVANANTHAPURAM, KERALA, INDIA - 695 003.
11. REV. MSGR. EUGINE H.PEREIRA ,VICAR GENERAL, LATIN ARCHBISHOP'S HOUSE VELLAYAMBALAM, P.B. NO. 805, THIRUVANANTHAPURAM, KERALA, INDIA - 695 003.
12. FR. LAWRENCE KULAS, METROPOLITAN ARCHBISHOP OF TRIVANDRUM, LATIN ARCHBISHOP'S HOUSE, VELLAYAMBALAM, P.B. NO. 805, THIRUVANANTHAPURAM, KERALA, INDIA - 695 003.
13. FR. GEORGE PATRIC, SHANGUMUKHAM CHURCH, THIRUVANANTHAPURAM- 695 007.
14. NICKSON LOPAS, THENNORKONAM, KOTTAPPURAM P.O, VIZHINJAM, THIRUVANANTHAPURAM - 679 513.
15. SHERLY, NEAR ST. THOMAS CHURCH, POONTHURA P.O., THIRUVANANTHAPURAM - 695 026.
16. FR. PHIOVIOUS DECRUZ, LATIN ARCHBISHOP'S HOUSE, VELLAYAMBALAM, P.B. NO. 805, THIRUVANANTHAPURAM, KERALA, INDIA - 695 003.
17. FR. MICHAEL THOMAS, PARISH PRIEST, VELLAYAMBALAM CHURCH THIRUVANANTHAPURAM- 695 010.
18. FR. SHAJIN, THUMPA CHURCH, THIRUVANANTHAPURAM- 695 022.
19. FR. ASHMIN JOHN, TSSS DIRECTOR, ARCHBISHOP'S HOUSE, SH 2, ALTHARA NAGAR, VELLAYAMBALAM, THIRUVANANTHAPURAM, KERALA - 695 003.
20. FR.SAJAS IGNATIUS,VALIYATHURA CHURCH,THIRUVANANTHAPURAM-695 008.
21. REV. MSGR. C. JOSEPH, LATIN ARCHBISHOP'S HOUSE, VELLAYAMBALAM, P.B. NO. 805, THIRUVANANTHAPURAM, KERALA, INDIA., PIN - 695 003.
22. FR. ANTONY, PULLUVILA CHURCH, THIRUVANANTHAPURAM - 695 526.
23. FR. A.R. JOHN, PARISH PRIEST, ST. THOMAS CHURCH POONTHURA. P.O, THIRUVANANTHAPURAM - 695 026.

SRI.N.MANOJ KUMAR STATE ATTORNEY & GOVERNMENT PLEADER FOR R1, R3 TO R8.

SRI.V.J.MATHEW (SENIOR ADVOCATE) ALONG WITH M/S.VIPIN P VARGHESE, ADARSH MATHEW, KEVIN MATHEW GEORGE, MEERA ELSA GEORGE & MERLINE MATHEW FOR R2.

ADV. SMT.SINDHU SANTHALINGAM FOR R9 & R10

ADV. M/S.SHERRY J THOMAS & JOEMON ANTONY FOR R13 & R15

ADV. SRI.JAMES KURIAN FOR R12, R16 & R17

ADV. SRI.THAMPAN THOMAS FOR R14

ADV. SMT.THANUJA ROSHAN GEORGE FOR R19 & R22.

ADV. SRI.D. SREEKUMAR FOR R11, R20, R21, R23

This Contempt of court case (civil) having come up for orders on 02.12.2022, the court on the same day passed the following:

P.T.O.

**ORDER**

Heard the learned counsel for the petitioners and the learned State Attorney.

It is submitted that the Central Force will be empowered even without any request from the State Government for mainaining security in the port area.

Learned Deputy Solicitor General of India to get instructions.

The State Government and the Central Government shall discuss the matter and infrom the Court about the steps taken.

Post on 07/12/2022.

Sd/- ANU SIVARAMAN JUDGE

